ITR- V	AY 2018-19			
Received with thanks in ITR No. 1(SAHAJ)- following particulars	from $MR$ , $SU$ $0$ $2 \rightarrow 0$ $3 \rightarrow 0$ $4(SUG)$	BODH KUY SAM) > 0 5 > 0 7 > 0	for asses	a return of income sment year 2018-19, having the
(A1) First name	(A2) Middle name	(A3) Last name	-	(A4) Permanent Account Number
SUBODH		RDY		A 18 H P R 1 1 1 4 13 13
(A5) Date of Birth(DD)	MM/YYYY) (A6) Ir	ncome Tax Ward/Circle		(A7) Flat/Door/Building
1807	1942	the same states of same		Flet No- 19
(A8) Name of Premise	s/ Building/ Village	(A9) Road/ Stre	ot	(A10) Area/ locality
The second secon	ESH ROTAD	(NO) NOBAY SELEC		(U) SACHINALHYA
(A11) Town/ City/ Dist		Country		
PATNA	DIHAR	INDIA		(A13) Pin code
In response to notice	ed- On or before due d under section 139(9)	ate -139(1), $\square$ After due -Defective $\square$ 142(1)	date -139	9(4),  Revised Return-139(5) OI  153A/153C OR Unde
Sec. 119(2)(b)	ION OF INCOME	AND TAY BETHE	NI Who	le – Rupee (₹) only.
B1 Gross Total Inco		AND TAX RETUR	B1 ( )	S&2 20A=€ 0
B2 Deductions und	Will and the second sec		B2	and the same of th
B3 Total Income	er enapter-vi-A		83 ( )	(60000 co) 422202ce
B4 Current loss, if a	nv		B4 ( )	7000000
B5 Net Tax Payable			B5	with .
B6 Interest Payable			B6	MIC
B7 Total Tax and In			B7	
B8 Total Advance T			B8	
B9 Total Self Assess	ment Tax Paid		B9	111
B10 Total TDS deduc			B10	110
B11 Total TCS collect	ed		811	
B12 Total Prepaid Ta	xes (B8 + B9 + B10+ B1	1)	B12	
B13 Tax Payable (B7-			B13	MC
B14 Refund (B12-B7,	If B12>B7)		B14	
B15 Exempt Income	Agriculture		B15	NIC
B15 Exempt Income	Agriculture Others  Total Scale Scal	SEAL, DATE	B15	TATIGAT THERE VA KENDRA THE VA

23/7/18

## YEAR -2017-18 DECLARATION OF ASSETS AND LALABILITIES BY SUBODH RAI

I SUBODHA ROY Son of Late DHIRNATH ROY Aged 76 years belonging to Bihar Vidhan Sabha Constituency 157- Sultanganj Party JD(U) give herein below the details of the assets (immovable, movable, bank balance, etc.) of my spouse and dependants:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self		Spouse Name (s)	Depen1	Depe-2	Depe
(i)	Cash	10,500.00					
(ii)	Deposits in Banks, Financial Institution and Non-Banking Financial Companies	B V M SBI Br. A/c No.10839460653 Up to 31-03-2017 28,21,083.06 Champanagar (BGP.) SBI Br. A/c-32834083197 Up to 31-3-17 4,67,674.50		NA	Old Widow sister	NA	NA
iii)	Bonds, Debentures and Shares in Companies	NA .		NA	NA	NA	NA
iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, Etc.	FD Account No32792838442 dt. 28-01-2018- FD Account No32792842084 dt. 28-01-2018- AXIS Mutual Fund A/No XXXXXXXXXXXXXXXX0653	15,616.00 15,616.00 15,616.00 10,000.00	NA	NA	NA	NA
(v)	Motor Vehicles (details of Make, etc.	Bolero SLX BR-10P-5001 Model- 2011 Bolero Power + ZLX BR-10PA-9225 Model- 2016		NA	NA	NA .	NA
vi)	Jewellery (give Details of Weight and Value	NA		NA	NA N	NA	NA
vii)	Other assets, Such as values of claims/Interests	NA		NA	NA	NA	NA

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case श्वीद्य (भी of

non listed companies should be given.

Dependant here means a person substantially dependent of the income of the employee

(Not: Properties In joint ownership indicating the extent of joint ownership will also have indicated)

Sr.	Description	Self	Spouse Name (s)	Dependant-	Dependant-	Dependant-3
(i)	Agricultural Land -Location (S) -Survey Number (s) -Extent (Total Measurement) -Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land -Location (S) -Survey Number (s) -Extent (Total Measurement) -Current market value	NA	NA	NA	NA	NA
(iii)	Buildings (Commercial And residential) Location (s) -survey/door Number (s)-Extent (Total Measurement) -Current market value	NA	NA	NA	NA	ΝÀ
(iv)	Houses/Apartment, EtcLocation(s) -survey/door Number (s) -extent (Total measurement -Current market value	Residential House built in 714 Sq. ft. (BSK Tarafdar Road, Adampur, Distt-Bhagalpur H.No38B Bhagalpur Nagar Nigam Ward No22 CVM-About 15 Lakh (Rupees fifteen Lakh)	NA	NA	NA	NA
(v)	Others (such as Interest in property)	NA	NA	NA	NA	NA

2. I give herein below the details of my liabilities/over dues to public financial institution and government dues: (Note: Please given separate details for each item)

No.		Department (s)	On March 2017	
a	(i) Loans from Banks	Car Loan- SBI BVM, Patna Bolero Power + ZLX BR-10PA-9225 Model- 2016		
	(ii) Loans from financial institutions	NA NA	NA NA NA	
	(iii) Government accommodation	NA		
	(b) dues to departments dealing with supply of water	NA		
	(c) dues to departments dealing with supply of electricity	NA	NA	
	(d) dues to departments dealing with Telephones	NA	NA	
	(e)Other dues, if any	NA NA	NA	
	(f) dues to departments dealing with Government transport (including Aircraft and helicopters	NA	NA	
b	(i)Income Tax including surcharge (Also indicate the assessment year up to Which income Tax Return filed. Give Also Permanent Account Number (Pan)	Income tax Return up to 2018-19 Filed on 19-07-2018 PAN No ABHPR1143B	NA .	
1/1	(ii) Wealth Tax (Also Indicate the Assessment year up to which Wealth Tax Return filed.)	NA	NA	
	(iii)Sales Tax (Only in case of Proprietary business)	NA	NA	
	(iv) Property Tax	NA	NA	

I hereby declare that the above details are true to the best of my knowledge and belief

Place	43	9]	
Date	9.2.	.7.1.	1.8
	0-1	( )	

Signature 9761 Name- Subodh Roy Constituency-157-Sultanganj

Add. BSK Tatafdar Road Adampur

Distt- Bhagalpur

Note: Please sign each page of the declaration.